

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2066 OF 2006

M/S. SBHOBIKA ATTIRE

Appellant (s)

VERSUS

NEW INDIA ASSURANCE CO. LTD. & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T. and taking additional document on record and refund of

excess court fee and office report)

Date: 28/06/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE ALTAMAS KABIR

(VACATION BENCH)

For Appellant(s)

Mr. Ranjith Kumar, Sr. Adv.

Mr. S. Dorai Raj, Adv.

Mr. V. Balachandran, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

The matter was taken up for final hearing and argued for some time

Treat this matter as part-heard.

List the matter on 19.7.2006.

ora)

(A.D. Sharma)

(Phoolan Wati Ar

Court Master

Court Master